

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/7599/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo.

Dated Guwahati the 6th September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/1026 dtd 05.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission on 06.09.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/7600/A, dated , 06-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pdo